GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT

LOK SABHA

UNSTARRED QUESTION NO. 4604 TO BE ANSWERED ON 22.07.2019

NATIONAL CHILD LABOUR PROJECT

4604. MS. RAMYA HARIDAS:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a)the quantum of funds allocated to the National Child Labour Project during the last five years, year-wise;
- (b) the quantum of funds released to States in the form of grants under the project during the same period, year-wise and State-wise;
- (c)the number of complaints of child labour received on the Platform for Effective Enforcement of No Child Labour portal since its launch in 2017; and
- (d)the number of complaints resolved since its launch and the details thereof?

ANSWER

MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR)

(a): The Government of India is implementing the National Child Labour Project (NCLP) Scheme for rehabilitation of child labour. The funds allocated to the NCLP Scheme, year-wise, during 2014-15 to 2018-19 is as under:

Year	Funds Allocated (in Rs. crore)				
2014-15	110.87				
2015-16	99.50				
2016-17	105.00				
2017-18	95.17				
2018-19	89.99				

- (b): The NCLP Scheme is a Central Sector Scheme. Under this Scheme, funds are provided directly to the District Project Societies headed by District Magistrate/Collector/Deputy Commissioner who in turn allocates the funds to NGOs/Voluntary Agencies, etc. for running of Special Training Centres. The Grant-in-Aid released during 2014-15 to 2018-19 under the NCLP Scheme, State-wise and year-wise, is given at Annexure-I.
- (c) & (d): To ensure effective enforcement of the provisions of the Child Labour Act and smooth implementation of the National Child Labour Project (NCLP) Scheme a separate online portal Platform for Effective Enforcement for No Child Labour (PENCIL) has been launched w.e.f. 26.9.2017. The Portal connects Central Government to State Government(s), District(s), all Project Societies and the General public. Further, online complaints regarding child labour can also be filed by anybody on the Pencil Portal. The complaint gets assigned to the concerned Nodal Officer automatically by the system for further necessary action.

Of the 1010 complaints of child labour received on PENCIL, the District Nodal Officers have updated the status in respect of 361 complaints as resolved.

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ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO.4604 FOR 22.07.2019 BY Ms. RAMYA HARIDAS, HON'BLE MP REGARDING NATIONAL CHILD LABOUR PROJECT

Grant Released under NCLP Scheme State-wise during 2014-15 to 2018-19:

(Rupees in lakh)

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Sl. No.	Name of State	2014-15	2015-16	2016-17	2017-18	2018-19	
1.	Andhra Pradesh	143.33	196.58	213.01	298.12	309.46	
2.	Assam	471.64	807.97	257.30	460.30	1109.45	
3.	Bihar	1071.82	948.42	168.92	0	0	
4.	Chhattisgarh	432.53	26.00	0	4.00	0	
5.	Gujarat	7.0	8.25	33.78	112.26	99.41	
6.	Haryana	218.71	161.79	412.18	123.13	234.66	
7.	Jammu & Kashmir	62.97	47.13	61.04	0	56.14	
8.	Jharkhand	406.78	375.97	543.72	280.14	0	
9.	Karnataka	204.60	212.08	132.26	100.53	184.23	
10.	Madhya Pradesh	768.71	701.12	878.68	687.37	514.34	
11.	Maharashtra	830.08	1017.66	1192.54	1338.84	106.19	
12.	Nagaland	151.17	131.45	192.69	74.07	0	
13.	Odisha	355.31	290.91	8.00	106.40	138.62	
14.	Punjab	350.24	256.63	325.14	322.33	256.88	
15.	Rajasthan	269.25	223.70	138.89	179.06	319.46	
16.	Tamil Nadu	731.14	643.08	1015.07	749.67	878.53	
17.	Telangana	521.60	547.10	475.76	323.29	204.56	
18.	Uttar Pradesh	1103.72	430.07	1333.25	1176.15	1420.72	
19.	Uttarakhand	9.00	4.00	12.34	36.62	0	
20.	West Bengal	2100.87	2269.34	1916.85	2227.20	1896.90	
